CENTRAL ADMINISTRATIVE TRIBUNAL PRINCIPAL BENCH, NEW DELHI.

CP-125/97 in OA-447/97

New Delhi this the 15th day of July, 1997.

Hon'ble Dr. Jose P. Verghese, Vice-Chairman(J) Hon'ble Sh. S.P. Biswas, Member(A)

- Sh. Suresh Kumar,
 S/o Sh. Sathyanarayana,
 R/o K-1/57, Gali No.36,
 Rajpuri, Uttam Nagar,
 New Delhi-59.
- 2. Sh. Nek Ram, S/o Sh. Tika Ram, R/o House No. D-29, National Zoological Park, Mathura Road, New Delhi.
- 3. Sh. Joginder,
 S/o Sh. Raj Pal,
 R/o D-48, Nehru Vihar,
 New Delhi.
- 4. Sh. Saran Dass,
 S/o Sh. Sumeer Chand,
 R/o E-II/2434,
 Jahangirpuri, New Delhi.
- 5. Sh. Kalu Ram, S/o Sh. Puran Masi, R/o B-205, Sewa Nagar, New Delhi-3.

... Petitioners

(through Sh. B.B. Raval, advocate)

versus

- 1. Sh. Vishnu Nath Anand,
 Secretary,
 Ministry of Enviornment & Forests,
 Government of India,
 Paryavaran Bhawan,
 CGO Complex,
 Lodhi Road, New DElhi.
- Sh. D.M. Singh,
 Director,
 National Zoological Park,
 Mathura Road,
 New Delhi.
- 3. Sh. T.V. Nair, Administrative Officer, National Zoological Park, Mathura Road, New Delhi.

4. Sh. H.C. Jain, Sanitary Inspector, National Zoological Park, Mathura Road, New Delhi.

---- Respondents

(through Sh. M.K. Gupta, advocate)

ORDER (ORAL) .
Hon'ble Dr. Jose P. Verghese, Vice-Chairman(J)

petitioners are aggrieved that the The respondents did not honour the status quo passed in the pending O.A. The O.A. is still pending. It was stated that the petitioners who joined in one section were not allowed to resume duties and asked to join the different section and in the meantime the two days of duty has been shown as absent from duty. Whatever be it. as far as the status of the petitioners as casual labourers are concerned, what was then existing, i.e. at the time of passing of the status quo, is continued as on today and in view of the fact that the respondents have also tendered apology and in their affidavit they have undertaken to treat those two days of absence as on duty. Accordingly, this contempt petition is disposed of. Notices issued to the alleged contemnors are discharged.

List the O.A. for P.F.H. on 22.08.97.

(S.P. Biswas) Member(A)

(Dr. Jose P. Verghese)
Vice-Chairman(J)

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